

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1614
ANSWERED ON:14.03.2005
DIVERSION OF SUPLUS WATER
Joshi Shri Pralhad Venkatesh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has formulated any specific scheme for diversion of surplus water from streams and other sources for ground water recharging;
- (b) if so, the details thereof;
- (c) whether the Government has received any representation from State Governments;
- (d) if so, the details thereof and action taken thereon;
- (e) whether the Government has made any allocation of funds to the States including Karnataka; and
- (f) if so, the details thereof, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

- (a) For arresting the surplus runoff, Central Ground Water Board (CGWB), under the Ministry of Water Resources, has proposed a scheme for Artificial Recharge to Groundwater and Rainwater Harvesting at an estimated cost of Rs. 175 crore for implementation during the remaining part of the X Five Year Plan.
- (b) The proposed scheme will be implemented in identified areas of various States. It envisages construction of artificial recharge and rain water harvesting structures on community cluster basis. It will be implemented through State Governments under the technical guidance of CGWB. The scheme will have funding pattern of 75:25 (Centre:State). Beneficiaries will contribute 10% for Operation & Maintenance.
- (c) No, Sir.
- (d) Does not arise.
- (e)&(f) The State-wise allocation of funds including allocation to Karnataka, will be decided after the approval of scheme.